GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 1404 ANSWERED ON 30.07.2021

LEASING OUT RAILWAY LAND PARCELS

1404. SHRI SANJAY RAUT:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether any decision has been taken by Government through the Railway Land Development Authority to lease out land parcels in various parts of the country, particularly in the State of Maharashtra;
- (b) if so, the details thereof;
- (c) whether Government has identified various land parcels in Maharashtra for leasing out; and
- (d) if so, the details thereof and whether targets have been fixed for leasing out land parcels to earn more revenue for Railways?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

- (a) and (b): Yes, Sir. vacant Railway land not required by Railways for its immediate future operational needs is leased through open, transparent and competitive bidding for commercial/property development in interim period wherever feasible through Rail Land Development Authority (RLDA), in order to mobilize additional financial resources. As on date, 110 sites measuring 336.29 Hectare (approximately) have been entrusted to RLDA including land parcels in the State of Maharashtra.
- (c) and (d): Yes, Sir. 14 sites measuring 38.20 Hectare (approximately) in the state of Maharashtra have been entrusted to RLDA for commercial development. Ministry of Railways has fixed the target of ₹1800 Cr. for earning from Land Monetization/Property Development of land/air space through RLDA for the financial year 2021-22.